THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRIMATI PANABAAKA LAKSHMI): (a) to (c) Allocation of Public Distribution System (PDS) Kerosene to States/Union Territories (UTs) is being made on the basis of subsisting allocations which are broadly revised taking into consideration change in coverage of LPG/PNG, national average of per capita allocation of PDS kerosene for States/UTs (other than States in the North East, island territories and J and K in view of the logistic constraints). Further, such quantity of the quota that remained unlifted by the States/UTs within the stipulated period is reduced from the allocation for the following year in all the cases.

- (d) and (e) As on 01.02.2013, there are 1459.90 lakhs LPG connections and 21.53 lakhs PNG connections in the country out of which 11.11 lakhs LPG connections have been blocked.
- (f) and (g) The National Council for Applied Economic Research (NCAER) in its report has estimated the total leakage/diversion of kerosene meant for distribution under PDS at 38.6%.

Curtailment in kerosene quota

†2460. SHRI RAGHUNANDAN SHARMA: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- whether the quota of PDS kerosene for the States has been substantially curtailed:
- (b) if so, the details thereof, State-wise including Madhya Pradesh in particular for the last three years;
 - (c) the reasons for curtailing this quota, State-wise; and
- (d) the alternative arrangements being made in respect of each State by Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRIMATI PANABAAKA LAKSHMI): (a) to (c) Quota of PDS Kerosene in respect of various States/UTs including Madhya Pradesh has been rationalized based on factors, such as increase in Domestic LPG/PNG connections, non-lifting of PDS Kerosene quota by the concerned States/UTs and a cap on the per capita PDS Kerosene allocation for non-LPG and non-PNG population.

[†] Original notice of the question was received in Hindi.

States/UTs-wise details of the PDS Kerosene quota in respect of States/UTs for the last three years and current year *i.e.* 2009-10, 2010-11, 2011-12 and 2012-13 is given in the Statement (*See* below).

(d) States/UTs can draw one month quota of PDS Kerosene at non-subsidized rates during each financial year w.e.f. 2012-13 for special needs. There is also increase in Domestic LPG/PNG connections.

Statement
State/UT-wise PDS SKO allocation (in kl) during 2009-10 to 2012-13

States of mise 1 Db BRO anocasion (in hi) during 2007 to to 2012 15					
Sl.No.Name of States/UTs		2012-13	2011-12	2010-11	2009-10
1.	Andman and Nicobar Islands	7236	7248	7248	7272
2.	Andhra Pradesh	465996	530808	595800	664476
3.	Arunachal Pradesh	11556	11628	11736	11783
4.	Assam	328152	330708	331176	331392
5.	Bihar	817212	820320	824760	827265
6.	Chandigarh	3960	7332	9168	9227
7.	Chhattisgarh	186240	186600	186972	187382
8.	Dadra and Nagar Haveli	2280	2484	3036	3579
9.	Daman and Diu	912	2016	2328	2663
10.	Delhi	53904	61380	138900	173777
11.	Goa	5460	19776	22680	24684
12.	Gujarat	673584	673584	920556	954329
13.	Haryana	95076	157260	172632	186107
14.	Himachal Pradesh	25140	32472	40260	58424
15.	Jammu and Kashmir	94698	95082	95082	96794
16.	Jharkhand	269988	270276	270852	271089
17.	Karnataka	522888	539544	562812	592822
18.	Kerala	125196	197124	225096	277959

Selling price of gas from motor vehicles

†2461. SHRI RAM JETHMALANI: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether it is a fact that gas is being sold to the consumers for using it

TOTAL ALLOCATION

[†] Original notice of the question was received in Hindi.